Annexure 4

Name of the Corporate debtor: M/s Process Construction and Technical Services Private Limited.
Date of commencement of CIRP: 01.05.2023
List of creditors as on: 24.01.2024

Unsecured financial creditors other than belonging to any class of creditors

Sl. No.	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	South Indian Bank Limited	Available	06-10-2023	4,63,05,036	4,63,05,036	Unsecured Financial Creditor	4,63,05,036	No	12.87%	-	-	-	-	The Claim against the corporate debtor as a Principal Borrower has already been submitted in CIRP proceedings by South Indian Bank and admitted by IRP/ RP. The present additional claim is in respect of the liability of corporate debtor as Corporate Guarantor to the credit facilities availed by M/s LG Enterprises.
				4,63,05,036	**4,63,05,036**									